

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD
Court 2**

CP(IB) 390 /NCLT/AHM/ 2020

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL
HON'BLE Mr. CHOCKALINGAM THIRUNAVUKKARASU, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.04.2021**

Name of the Company: Kraft Powercon India Ltd
V/s
Firefly Batteries Pvt Ltd

Section 9 of the Insolvency and Bankruptcy Code,
2016..

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.				
2.				

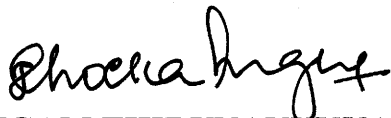
ORDER

(through video conferencing/physical)

Mr. Kunal Vaishnav, Advocate appeared on behalf of Respondent.

Mr. Anuj Modi, CS appeared on behalf of Petitioner, however, due to some technical error he is not audible.

List the matter on 08.06.2021



**CHOCKALINGAM THIRUNAVUKKARASU
MEMBER TECHNICAL**

Dated this the 7th day of April, 2021



**MANORAMA KUMARI
MEMBER JUDICIAL**